I have also to inform the House that I have received the following wireless message dated the 30th May, 1957 from the District Magistrate, Kanpur:

"I have to inform you that Shri Jagdish Awasthi, Member, Lok Sabha, arrested on the 25th May, 1957, was tried in the court of Shri B. N. Verma, Magistrate, First Class, on an indictment charging him for the contravention of an order under section 144 Cr P.C. promulgated by me and nas been sentenced today under section 188 Part (ii) I.P.C. to three months' rigorous imprisonment and rupees five hundred fine or in default one month's simple imprisonment"

## **VAVY BILL\***

The Deputy Minister of Defence (Shri Raghuramaiah): I beg to move for leave to introduce a Bill to consolidate and amend the law relating to the government of the Navy.

Mr. Speaker: The question is

"That leave be granted to introduce a Bill to consolidate and amend the law relating to the government of the Navy."

The motion was adopted.

Shri Raghuramaiah: I introduce the Bill

## GENERAL BUDGET-GENERAL DISCUSSION—contd

Mr. Speaker: Now the further consideration of the general discussion on the budget will take place The hon Minister will reply to the debate. Mr T. T. Krishnamachari.

Shri Sampath (Namakkal): May I submit that no representative of the Dravida Munnetra Kazakam has been given an opportunity to take part in the discussion so far. We are only two

here but we represent a very powerful and distinct force in Tamilnad which is playing an important role in the shape of things to come in the Madras politics.

Mr. Speaker: There are five hundred and odd members in this House. I am sorry that I have not been able to provide opportunities to all Members in this House. Some of them have towait some time longer than those three debates Therefore, I could not make any exception so far as these hon. Members are concerned Now the hon Minister will reply to the debate

The Minister of Finance (Shri T. T. Krishnamachari): Mr. Speaker, the debate took more than three days. including today the fourth day and 46 Members, apart from the Prime Minister and my young colleague have participated in the debate and have spoken for more than sixteen hours. It will, therefore, be almost impossible for me to meet all the points that have been raised by all these hon. Members I have to confine myself perforce to deal with some of the important points that have been raised by hon Members I should also like to express my gratification for the fact that the debate has, barring a few exceptions—as they always exist been conducted in a very high level in spite of the fact that hon. Members might have been exercised because of the sweeping nature of the taxation proposals and it might have been mistaken that because they were of a sweeping nature, they were equally rigorous Notwithstanding, there has been an atmosphere in the House of an attempt to understand the difficulties of Government For that I am very grateful.

The pride of place in regard to the discussion that has taken place must undoubtedly go to the initial speech made by the Leader of the Communist Group I do not exactly place what the hon. Member was really driving I am not going to refer to the

<sup>\*</sup> Published in the Gazette of India Extraordinary Part II Section 2 dated 31st-5-57 pp. 217—290.